NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. IA (COMPANIES ACT)/158/2022 In CP/35(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: **Pratiksha Lakhani**
V/s
Hindustan Unilever Limited

APPEARANCE :

FOR THE APPLICANT **:** Adv. Shashank Fadia

FOR THE PETITIONER **:** Mr. Pradeep Khandhadiya

Section: 58(3) Sec.59 of Companies Act, 2013, Rule 11 of NCLT

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the both parties submits that the pleadings are completed. List the matter on **23.12.2022** for hearing

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.11.2022
Sushil